

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.668/2019 in CP No.282/241/HDB/2019
NAME OF THE COMPANY	Sreeja Cosmetics Pvt Ltd & 2 others
NAME OF THE PETITIONER(S)	Siva Jyothi Marni
NAME OF THE RESPONDENT(S)	Sreeja Cosmetics Pvt Ltd & 2 others
UNDER SECTION	241

ORDER

IA No.668/2019

Present: Ld. Counsel Mr. VB Raju for the Applicant.

Ld. PCS Mr. S. Chidambaram for the Respondent.

Pleadings stand completed. **Matter is adjourned to 10.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)